NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

38. C.P. 127/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.02.2021**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd
V/s
DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Jyoti Kholia, counsel for the petitioner, Mr. Aniket Malu, counsel for the respondent no.7 are present. Ms. Parul Merchant, Deepup Jojo are also present.

Reply by all the respondents except respondent no.7. is filed. Learned Advocate appearing for the respondent no.7 requested some time for filing reply.

List this matter on 17.03.2021 for filing reply by respondent no.7.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)